

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 232
(IB)-669(ND)2019
IA/1446/2019, IA/895/2021, Appeal/11/2021

IN THE MATTER OF:

M/s. Volkswagen Finance Pvt. Ltd. ... Applicant/Petitioner

Vs.

M/s. Aarvanss Infrastructure Pvt. Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 26.03.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Kamal Agarwal, Adv. Liquidator

ORDER

Renotify this case on 26.04.2021



**(T.S. SINGH)
COURT OFFICER**